

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1077**  
ANSWERED ON- 31/07/2024

**CHENNAI-SALEM EIGHT LANE EXPRESS HIGHWAY**

1077. SHRI C. VE. SHANMUGAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the present status of the Chennai-Salem 8-lane Express Highway in the State of Tamil Nadu;
- (b) whether it is a fact that the Govt. is proceeding to go ahead with the proposed project;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the funds allocated for this purpose in this year's Budget; and
- (e) the steps taken by the Govt. to complete the project?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Detailed Project Report for Chennai Salem high speed corridor was awarded. However, due to delays on account of litigation and clearances, the project could not be taken up for further processing. The timelines for award & completion of the projects and formalities for Land Acquisition can only be finalized after the sanction of the work depending projected traffic, techno - economic viability, availability of funds and inter-se-priority.

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